

**THE MINISTER OF STATE IN THE
MINISTRY OF TOURISM AND CIVIL
AVIATION (SHRI ASHOK GEHLOT) :**

(a) and (b). It is not the responsibility of the International Airport Authority of India to provide civic amenities to the encroachers who are causing serious security and operational hazards to the flights at Bombay Airport.

(c) and (d). No request for 'No Objection Certificate' for regularisation of unauthorised hutments has been received from the Government of Maharashtra. However, a request was received from that Government for providing civic amenities to the encroachers which could not be agreed to for reasons of operational safety.

(e) The Central Government and the Government of Maharashtra are making joint efforts to shift the encroachers.

**Setting up centre for development of
materials for Electronics Industry**

3557. SHRI HARIHAR SOREN : Will the PRIME MINISTER be pleased to state :

(a) whether Government have a proposal to set up a Centre for the development of materials for the electronics industry;

(b) if so, the time by which the Centre is expected to be set up; and

(c) the steps taken in this regard ?

**THE MINISTER OF STATE IN THE
MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF
OCEAN DEVELOPMENTS ATOMIC
ENERGY, SPACE AND ELECTRONICS
(SHRI SHIVRAJ V. PATIL) :** (a) Yes, Sir.

(b) By March 1986.

(c) Group discussions have been held with top scientists from a variety of research institutions and with senior officials of concerned technical Departments of the Government. A comprehensive project document is being prepared.

**Places connected by Vayudoot Service
in West Bengal**

3558. SHRI SYED MASUDAL HOSSAIN : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) names of places so far connected with Vayudoot service, State-wise details thereof;

(b) whether there is any proposal to link more places of West Bengal by this service;

(c) if so, when and names of such places; and

(d) if not, reasons therefor ?

**THE MINISTER OF STATE IN THE
MINISTRY OF TOURISM AND CIVIL
AVIATION (SHRI ASHOK GEHLOT) :**

(a) The names of the stations at present connected by Vayudoot service in various States and Union Territories are as under :

Andhra Pradesh

1. Cuddapah 2. Rajamundri 3. Hyderabad 4. Tirupathi

Assam

1. Silchar 2. Gauhati

Bihar

1. Jamshedpur 2. Ranchi

Gujarat

1. Kandla 2. Bhavnagar 3. Surat

Himachal Pradesh

1. Kulu

Karnataka

1. Bangalore 2. Mysore

Madhy Pradesh

1. Indore

Maharashtra

1. Bombay 2. Aurangabad 3. Ratnagiri (service temporarily suspended due to Monsoons) 4. Nanded 5. Pune

Meghalaya

1. Shillong

Orissa

1. Rourkela 2. Bhubaneshwar

Punjab

1. Ludhiana

Rajasthan

1. Jaipur 2. Jodhpur (services temporarily suspended) 3. Kota 4. Bikaner

Uttar Pradesh

1. Dehradun 2. Pantnagar 3. Lucknow
4. Rae Bareli 5. Kanpur

West Bengal

1. Calcutta 2, Cooch Behar

Union Territories

1. Delhi 2. Chandigarh.

(b) (c), and (d). Cooch Behar is the only station in West Bengal which was identified for airlinking by Vayudoot in its first phase of expansion. There are no immediate plans to provide air services to other stations in West Bengal by Vayudoot. On a request from the Govt. of West Bengal, Vayudoot was asked to conduct a traffic survey to determine the viability of operations to Jalpaiguri, Malda and West Dinajpur. The survey in respect of Malda and West Dinajpur has been conducted. The traffic survey of Jalpaiguri has not been conducted. Depending on the results of the said survey, Vayudoot may provide airlinks to these stations during the current plan period subject to availability of infrastructure and aircraft capacity.

Measures to curb corruption in various Departments

3559. SHRI SANAT KUMAR MANDAL : Will the PRIME MINISTER be pleased to state :

(a) whether his attention has been drawn to the news item appearing in Hindustan Times of 20 July, 1985 where he is reported to have said that in India "the real problem is the massive corruption at the bottom"; and

(b) if so, the steps he has taken to root out this evil in the public dealing Ministries like Commerce, Industry, Petroleum, Finance and the Telephone Department ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION AND IN THE DEPARTMENT OF CULTURE (SHRI K. P. SINGH DEO) : (a) Yes, Sir.

(b) A three-pronged strategy i.e. preventive, surveillance and detection and deterrent punitive action, has been adopted to fight

corruption and suitable instructions have been issued to all the Ministries/Departments including the Ministries of Commerce, Industry, petroleum, Finance and the Department of Telecommunication. Certain important measures taken by these Ministries include simplification and liberalisation of procedures and practices, strengthening of vigilance machinery, identification of corruption prone areas and corrupt elements on whom watch is kept, tightening up of security, expeditious finalisation of vigilance cases.

Enhancement of Pension of Freedom Fighters in Tamil Nadu

3560. SHRI HANNAN MOLLAH : Will the Minister of HOME AFFAIRS be pleased to state :

(a) how many prominent freedom fighters from Tamil Nadu who under went jail term for more than five years have applied for enhanced pension;

(b) the details thereof, district-wise in Tamil Nadu; and

(c) the action taken on their petitions to sanction pension ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) : (a) to (c). Pension to the following freedom fighters of districts shown against each in Tamil Nadu State was enhanced to Rs. 500/- per month under Swatantrata Sainik Samman Pension Scheme before 1.6.1985;

(i) Shri A. B. Nagier—Madurai District.

(ii) Shri R. Chidambara Bharathi—Madurai District.

(iii) Dr. T. Kannan—Madras District.

(iv) Shri S. N. Somayajulu—Tirunelveli District. Since now the Government has decided to increase the pension of all freedom fighters to Rs. 500/- per month w.e.f. 1.6.85, the question of consideration of enhancement to Rs. 500/- in individual cases does not arise.